

ITEM NO.42

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

[Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

IA No. 22814/2024 - EXEMPTION FROM FILING O.T.

IA No. 20718/2024 - EXEMPTION FROM FILING O.T.

IA No. 64857/2023 - EXEMPTION FROM FILING O.T.

IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 6720/2023 (XI)

I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 67647/2023

IA No. 67647/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 7738-7739/2023 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 76830/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76832/2023, IA No. 76832/2023 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT, IA No. 76830/2023 - EXEMPTION FROM FILING O.T.

Date : 14-07-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) : Mr. Kamlendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

**For Respondent(s) : Mr. Gopal Sankernarayanan, Sr. Adv.
Mr. Anand Shankar Jha, AOR
Ms. Veenu Singhal, Adv.
Mr. Tushar Shrivastava, Adv.**

**Mr. Kamlendra Mishra, AOR
Mr. Abhishek Kumar Singh, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Leave granted.**
- 2. Hearing expedited.**
- 3. List the appeal(s) in the month of September, 2026.**

**(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS**

**(NIDHI WASON)
ASSISTANT REGISTRAR**